

sanctioned the following projects for the development of tourism in Shekhawati area of Rajasthan:

(Rs. in lakhs)

<i>S. No.</i>	<i>Name of the Scheme</i>	<i>Amount Sanctioned</i>
1.	Tourist Complex at Fatehpur	16.09
2.	Kiosk at Mandawa	0.64
3.	Cafeteria at Mahensar	2.16
4.	Shekhawati Festival	1.25

#### **Fixation of Lawyers' fee**

356. CH. JAGDEEP DHANKHAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the views of the Bar Council of India have been received as regards Law Commission's 128th report pertaining to fixation of minimum and maximum fee charged by lawyers; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STEEL AND MINES AND MINISTER OF JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) The matter is under consideration of the Government.

[*Translation*]

#### **Development of Tourist Spot in North Bihar**

357. SHRI DEVENDRA PRASAD YADAV: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether Government propose to

develop Madhubani as an attractive tourism spot during the Eighth Five Year Plan;

(b) if so, the time by which it would be developed; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The Government have not received any proposal to develop Madhubani as a tourist spot from the State Government of Bihar.

(b) and (c). Does not arise.

[*English*]

#### **Purchase of a Residential Flat in Calcutta by MSTC**

358. SHRIMATI GEETA MUKHERJEE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Metal Scrap Trade Corporation Ltd. (MSTC) purchased in 1986 a residential flat for its Managing Director at 176, Sarat Bose Road, Calcutta-700019, within a few months after the present incumbent had taken over;